

being reformulated based on the recast report of the Operating Agency viz. the Industrial Credit and Investment Corporation of India Limited (ICICI). The implementation of the final revival packages in respect of these sick Central PSUs is contingent upon the approval of the BIFR, which is a quasi-judicial authority.

Revival packages for sick chemical companies, viz. BCPL, BIL, SSPL and ODCL have been finalized and are under implementation. For IDPL, a revised package is being formulated by the operating agency, viz. IDBI. A revival scheme for the UPDPL was sanctioned by BIFR on 22.8.1995. But before the implementation of the package could be taken up, the bankers of UPDPL and one of the promoters, filed appeals before the Appellate Authority for Industrial & Financial Reconstruction (AAIFR). The revival plans of SPEC and HFL have been submitted to the BIFR.

#### **Number of Krishi Vigyan Kendras**

**3992. SHRIMATI ILA PANDA:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to open more Krishi Vigyan Kendras during the current year; and

(b) if so, the places in Orissa which have been identified for the purpose?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) and (b) As stipulated in the VIIIth Plan, the Government had already approved creation of all the 78 K.V.Ks, including three in Orissa (Angul, Dhenkanal and Kendrapara). However, another 20 KVKs have been identified for establishment subject to clearance of the Planning Commission and availability of funds during 1996-97.

#### **Production of Text-Books by NCERT**

**3993. SHRI W. ANGOU SINGH:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the NCERT has been publishing school text books;

(b) if so, how far the NCERT can meet the demands of the schools;

(c) whether the writers of these text books are appointed on contract basis; and

(d) whether there is any plan to publish text books in collaboration with SCERT in the States?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes Sir.

(b) The National Council of Educational Research and Training (NCERT) fully meets the demand of schools affiliated to the Central Board of Secondary Education (CBSE) including Kendriya Vidyalayas and Navodaya Vidyalayas.

(c) The textbooks are written by the faculty members as well as outside experts. The Council enters into copyright agreement with outside experts for writing these books.

(d) There is no plan for any collaboration with SCERT in States for publishing textbooks jointly. However, the Council gives copyright permission to SCERTs and other educational authorities of the States to adopt or adapt the textbooks of the NCERT and print them for use in their schools. The Council also provides them with academic support in preparing, reviewing and finalising their textbooks as and when such support is asked for.